

GOVERNMENT OF INDIA MINISTRY OF FINANCE CENTRAL BOARD OF DIRECT TAXES DIRECTORATE OF INCOME TAX (HUMAN RESOURCE DEVELOPMENT)

2nd Floor, Jawahar Lal Nehru Stadium, Gate No. 1, New Delhi – 110003.

F. No. HRD/CM/127/12/2022-23/6319

Dated:- 03rd November 2022

MEMORANDUM

With reference to his/her application for recruitment to the post of <u>Tax Assistant in CBDT</u> on the basis of Combined Graduate Level Examination 2020, the candidates selected as Tax Assistant in CBDT are directed to indicate/exercise his/her preferences, in order of priority for allotment of 18 regions under Income Tax Department (CBDT) all over the country, in the prescribed format. The PREFERENCE FORM duly filled/complete in all respects, may be sent URGENTLY via email on recruitmentcell.hrd@incometax.gov.in latest by 14.11.2022. However, later the hard copy of the preference form may also be sent through SPEED POST/REGISTERD POST or COURIER/BY HAND or PERSONALLY at the following address:

Deputy Director of Income Tax (CMD-I), Directorate of Income Tax (HRD), 2nd floor, Jawahar Lal Nehru Stadium, Gate No. 1, New Delhi – 110003.

2. Candidate are cautioned that if, for any reasons, he/she fails or does not indicate his/her preferences in said FORMAT for whatever reasons by 14.11.2022 the REGION/STATE will be allotted to him/her, on the basis of merit-cum-preference, by this Directorate and NO REQUEST for change of allotted region will be entertained at any stage of recruitment.

Encl: As above.

(Vikash Singh Bagri)

Deputy Director of Income Tax (HRD) (CMD-I) (a)

New Delhi

Copy to: The Web Manager www.incometaxindia.gov.in with a request to place the letter on the website.

Deputy Director of Income Tax (HRD) (CMD-I) (a)

New Delhi

To be furnished by the candidate selected to the post of Tax Assistant in CBDT selected through Combined Graduate Level Examination 2020

(Last date of submission: 14.11.2022)

Paste self-attested recent passport size color	

Preference of Allocation of Region under CBDT

S.No.	Name of Region	of Region under CBDT Jurisdiction	Preference
1	Ahmedabad	State of Gujarat	
2	Bengaluru	States of Karnataka & Goa	
3	Bhopal	States of Madhya Pradesh & Chattisgarh	
4	Bhubaneswar	State of Odisha	
5	Chandigarh	States of Punjab, Haryana, Himachal Pradesh, J&K and UT of Chandigarh	
6	Chennai	States of Tamil Nadu & Puducherry	
7	Delhi	State of Delhi	
8	Guwahati	States of Assam, Arunachal Pradesh, Nagaland, Manipur, Mizoram, Tripura & Meghalaya	
9	Hyderabad	States of Andhra Pradesh & Telangana	
10	Jaipur	State of Rajasthan	
11	Kanpur	States of Uttar Pradesh (West) & Uttarakhand	
12	Kochi	State of Kerala & UT of Lakshadweep	
13	Kolkata	States of West Bengal & Sikkim and UT of Andaman & Nicobar Islands	
14	Lucknow	State of Uttar Pradesh (East)	
15	Mumbai	Municipality of Greater Mumbai	
16	Nagpur	State of Maharashtra (Vidarbha region only)	
17	Patna	States of Bihar & Jharkhand	
18	Pune	State of Maharashtra (excluding areas under Mumbai & Nagpur regions)	

Note:

1. Please indicate order of preference by putting numbers 1 to 18 against the region (with 1 being the most preferred choice). Distinct preference number (1 to 18) shall be mandatorily provided for every region under CBDT. No row should be left blank.

Date:	Address for communication:
Signature:	
Left Thumb Impression:	
	Mobile Number: